RAJYA SABHA [26 February, 2003]

Unclaimed vehicles lying in parking lot of Connaught place

†837. SHRI RAMA SHANKER KAUSHIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the estimated number of years since when some vehicles have been lying unclaimed in the underground parking at Connaught Place, Delhi alongwith the number of such vehicles and whether Government have names and addresses of owners of the said vehicles; and

(b) if so, the details thereof; if not, the reasons therefor and the decision Government would like to take for disposal of all vehicles lying unclaimed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIN PATHAK): (a) and (b) 28 scooters and 26 cars were found to be lying unclaimed in the underground parking lot of "Palika Parking" at Connaught Place. Most of these vehicles have been lying unclaimed for the past about 5-7 years. The names and addresses of the owners of four of these unclaimed vehicles have since been obtained by the New Delhi Municipal Council and they have been advised to remove these vehicles within 30 days failing which action to remove these vehicles would be taken. The action to ascertain the names and addressed of the owners of the ramaining vehicles has also been initiated.

Loss incurred by Hindustan Copper Limited

838. SHRI PREM CHAND GUPTA: Will the Minister of MINES be pleased to state:

(a) whether it is a fact that Hindustan Copper Limited has been incurring losses continuously for the last many years;

(b) whether it is also a fact that inspite of reduction in the man power of HCL under VRS for which Government has given grant-in-aid for more than Rs. 500 crores during the last two years has also not helped HCL to arrest the losses; and

(c) if so, what are the reasons therefor and what remedial action is being taken by Government thereon?

[†]Original notice of the question was received in Hindi.

¹⁰⁰